

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF
WORLD FIRST PAYMENT GATEWAYS INDIA PRIVATE LIMITED

Name of the Corporate Person	:	WORLD FIRST PAYMENT GATEWAYS INDIA PRIVATE LIMITED
Date of Incorporation	:	17 TH MARCH 2017
Authority under which Corporate Person is Incorporated	:	MINISTRY OF CORPORATE AFFAIRS
CIN	:	U74999KA2017FTC101483
Registered Office Address	:	WORKAFELLA BUSINESS CENTRE, 150/1 INFANTRY ROAD CORP. DIVISION NO. 72, CIVIL STATION, BAILHONGAL BANGALORE - 560001, KARNATAKA, INDIA
Date of Commencement of Liquidation	:	27 TH MARCH, 2021
Name & Address of Liquidator	:	MR. NITESH KUMAR SINHA REG. NO.: IBB/PA-002/IP-N00280/2017-18/10838, 8A, UG, ANSAL PLAZA, VAISHALI, GHAZIABAD-201010 EMAIL : INFO@CSNITESH.COM CONTACT DETAILS : 9871500827
Last date of Submission of Claim	:	25 TH APRIL, 2021

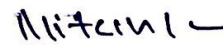
Notice is hereby given that **WORLD FIRST PAYMENT GATEWAYS INDIA PRIVATE LIMITED** has commenced voluntary liquidation w.e.f. 27th March 2021.

The stakeholders of the **WORLD FIRST PAYMENT GATEWAYS INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **25TH April 2021**, to the liquidator at the address mentioned above.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:

Date: 30th March, 2021
Place: Ghaziabad


Nitesh Kumar Sinha
Liquidator

